(c) if so, the steps taken by Government on the recommendations of these two bodies ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/

[SHRI A.

## विदेश ब्यापार मंतालय में उपमंत्री।

C. GEORGE): (a) In pursuance of the Report of the Administrative Reforms Commi--ssion on the Machinery of Government, the Department of Administrative Reforms recently made certain recommendations for the reorganisation of the Ministry of Foreign Trade.

(b) Yes, Sir.

69

(c) Most of the important recommendations made by the Department of Administrative Reforms as well as the Indian Institute of Foreign Trade have "been imple-nienled and the Ministry was reorganised in March, 1971. The implementation of some other recommendations is under examination.

752. {Transferred to the 11th August,\* 797/.]

## Ni ci.kar Powkr Station in Punjab

- 753. SHRI CHANDRAMOULI
  JAGARLAMUDI : Will the Minister of
  ATOMIC ENERGY f<TW^ 3?srf \*Ht
  be pleased to state :
- (a) whether it is a fact that the Govern ment of Punjab in its recent Memorandum have urged the Central Government to instal a Nuclear Power Station in Punjab to meet the growing demand of power in the State due to revolutionary development in the field of agriculture and consequen tial industrial needs;
  - (b) if so, the details thereof; and
- (e) whether the Central Government have agreed to the request made by the

Government of Punjab and if not, the reasons therefor I

to Questions

THE PRIME MINISTER AND MINISTER OE ATOMIC ENERGY/
प्रधान मंत्री तथा परमाखु ऊर्जा मंत्री
(SHRIMATI INDIRA GANDHI): (a) Yes, Sir.

(b) and (c) The Government is examining the possibility of setting up atomic power stations in the Northern, Western and Southern Electricity Regions. A Site Selection Committee has been appointed to select suitable sites for the purpose. The exact location of future atomic power stations can be decided only after the report of the Committee is received and considered by the Government.

## S. T. C.

754. SHRI A. G. KULKARNI : SHRI B. S.
SAVNEKAR : SHRI N. P.
CHAUDHARI : SHRI T. G.
DESHMUKH: SHRIMATI VIMAL
PUNJAB
DESHMUKH : DR. (MRS.)
MANGLADEVI TALWAR :

Will the Minister of FOREIGN TRADE, विदेश व्यापार मंत्री be pleased to state:

- (a) whether the attention of the Government has deen drawn to recent press reports about the huge profits charged by STC while supplying imported industrial raw material to entrepreneurs; and
- (b) the details of industrial raw material imported in 1970-71 together with its imported price and the price charged as on the 1st March, 1971?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/

| TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ | TRADE/ |